



भारत सरकार/ GOVERNMENT OF INDIA
पोत परिवहन मंत्रालय / MINISTRY OF SHIPPING
नौवहन महानिदेशालय, मुंबई
DIRECTORATE GENERAL OF SHIPPING, MUMBAI

F. No. 7-NT(72)/2014

Date: 25.03.2020

Addendum No. 2 to DGS Order No. 04 of 2020

Subject: Guidelines on rational use of Personal Protective Equipment's (PPE's) - reg.

1. The Directorate has issued instructions to all major and minor ports for dealing with novel coronavirus (COVID-19) pandemic vide DGS Order No. 04 of 2020 dated 20.03.2020 (F. No. 7-NT (72)/2014).
2. Para 12 of the said order provided instructions with regards to additional measures for vessels arriving within 14 days from an infected region. Clarification has been sought with regard to the details of PPE and other matters as mentioned in annex 1 of the said order.
3. A video - conferencing was held to discuss various issues including the details of PPE and other matters as mentioned in annex 1 of the said order. During the deliberations, it was informed that the guidelines for rational use of PPE's are already uploaded on 24.03.2020 in the website of Ministry of Health & Family Welfare (MoHFW), Govt. of India, at www.mohfw.gov.in
4. Hence, in compliance with para 12 of the DGS order 4 of 2020, the following protocol will be followed by all major and minor ports:
 - 4.1 Pilots or inspection staff embarking on vessel with no suspect case in ship, the risk is low and following protective gears are advised:
 - a. Triple layered mask
 - b. Gloves
 - 4.2 If the pilot or inspection staff embarking on vessel which has a suspect case of COVID-19 in the ship, then the following protective gears are advised:
 - a. N-95 or equivalent mask
 - b. Gloves
 - c. Shoe cover
 - 4.3 Port personnel embarking the vessel but not coming in contact with the ship crew:
 - a. Triple layered mask
 - b. Gloves
 - 4.4 Personnel involved in cargo operations are advised the following protective gears:
 - a. Triple layered mask
 - b. Gloves

- c. Regular maritime PPE like shoes, helmet, working gloves etc. to be worn as per the existing practices of the ports
- 4.5 Hand hygiene at all times to be practiced.
- 4.6 Disposal of PPE: Disposal of PPE shall be as per the guidelines of MoHFW, Govt. of India, issued from time to time.
5. Personal Protective Equipment (PPE) are protective gears designed to safeguard the health of seafarer by minimizing the exposure to a biological agent. There are several components of PPE and its use would depend on the risk involved in handling of patients or suspected cases.
6. Respiratory viruses that includes Coronaviruses target mainly the upper and lower respiratory tracts. Hence protecting the airway from the particulate matter generated by droplets / aerosols prevents human infection. Contamination of mucous membranes of the mouth and nose by infective droplets or through a contaminated hand also allows the virus to enter the host. Hence the droplet precautions / airborne precautions using masks are crucial while dealing with a suspect or confirmed case of COVID-19 / performing aerosol generating procedures.
7. The Directorate will continue to monitor the matter and keep all stakeholders updated on any further developments as and when instructed by MoHFW, Govt. of India.
8. This issues with the concurrence of Ministry of Shipping and the Competent Authority of Ministry of Health & Family Welfare, Govt. of India and with the approval of the Director General of Shipping to the Govt. of India.



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